

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE BENCH, AT CHENNAI  
ORIGINAL APPLICATION NO. 118/2023**

**IN THE MATTER OF:**

Tribunal on its own motion Suo Moto based on the news item published in Deccan Herald dated 01.03.2023 under the caption “*Unregulated tourism pushing Gokarana to the Edge*”

Versus

Karnataka State Pollution Control Board and Ors      ...RESPONDENTS

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**Filed by**



**Date: 25.11.2025**

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**REPORT ON BEHALF OF THE SECRETARY (PANCHAYAT RAJ),  
RURAL DEVELOPMENT AND PANCHAYAT RAJ DEPARTMENT IN  
COMPLIANCE OF ORDER DATED 29.10.2025**

**MOST RESPECTFULLY SHOWETH:**

1. The instant report is being filed pursuant to the order dated 29.10.2025 passed by this Hon'ble Tribunal with respect to the timelines for the implementation of various works under the action plan.
2. It is submitted that various works are being undertaken in Gokarna under different projects which have their own respective timelines. It is submitted that these works may be categorized in Short, Medium and Long Term Action Plans, the details with respect to which are as follows:

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S No.	Name of Work	Estimated Cost	Implementing Agency	Timeline
<b><u>SHORT TERM PLAN</u></b>				
1.	<p>The department will enforce the effective ban on the sale and use of single-use plastics (SUP) in all local shops.</p> <p>Strict and prompt action will be taken against offenders to ensure adherence to the SUP ban.</p>	-----	GP/ TP and JETF	2 to 3 Months
<p><b><i>Programs Completed and Under Implementation:</i></b></p> <p>On 11 January 2024, the Deputy Commissioner issued an order imposing a ban on SUP.</p>				
2.	Penalties will be levied on violators, including users and sellers of SUPs and those creating plastic littering.	-----	GP/ TP	2 to 4 Months

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**Programs Completed and Under Implementation:**

The Panchayat conducts regular inspections and imposed a penalty of ₹19,650/- on the violators star for this up to the year.

3.	The department will coordinate with the <b>Law Enforcement Authorities</b> to strengthen enforcement and maintain supervision in all blackspot areas. Patrolling will be conducted to monitor compliance and identify violators.	-----	GP/ TP and JETF	3 to 6 Months
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**Programs Completed and Under Implementation:**

Areas identified as black spots due to recurrent waste dumping have been systematically addressed, with surveillance cameras installed to monitor these locations, notably near Om Beach and behind Ganapathi Temple, to deter further violations. Each year, comprehensive cleanliness drives and awareness campaigns are organized three times annually-on October 2<sup>nd</sup>.

4.	A comprehensive IEC (Information, Education, and Communication) campaign will be implemented for all institutions, visitors, resort associations, and the tourism	-----	GP/ TP	2 to 3 Months
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RLP

department to promote effective waste management practices.			
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***Programs Completed and Under Implementation:***

1. Cleanliness drives and rallies have been organized from time to time by the District Panchayat and Gram Panchayats to create awareness among the public about cleanliness. These include the "Swachata Hi Seva" event held in the 2nd week of August every year, and the "SwachaShanivar" events conducted on the second and fourth Saturdays of each month.
2. Nameplates have been installed for tourists and the public regarding the plastic ban and joining hands for the implementation of Green Gokarna.
3. Dustbins have been installed for waste disposal to facilitate tourists and the general public visiting the Gram Panchayat (GP), and awareness has been given to shopkeepers to keep bins for waste collection.
4. During the first week of June, and the first week of January-attracting participation from approximately 500 community members per event. In addition, the Gram Panchayat continues to provide regular awareness to the public on waste management and cleanliness throughout the year.

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5. A clean-up drive was conducted at **Mukya Beach and Sangam Naala on 2nd October**, in which approximately 60 members participated and collected around 100 kg of waste.
6. Another clean-up drive was organized on **8th November 2025 at Mukya Beach and the Parking Area**, Gram Panchayat Gokarna, where around 30 members, including the jurisdiction MLA, participated and collected approximately 60 kg of waste.

5.	<p>1. Purchase of one additional Waste collection vehicle for Grama panchayat.</p> <p>2. A proposal has been made to utilize CSR funds for the procurement of machinery, including a conveyor belt, sanitary napkin machine, waste collection bins, baling machine, and other related equipment.</p>	10,00,000/-	GP/ TP	3 to 6 Months
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**Programs Completed and Under Implementation:**

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The Gram Panchayat has already received two waste collection vehicles under SBMG and CSR funds, and to store and segregate the collected waste, a Solid Waste Management (SWM) unit has been constructed under the Swachh Bharat Mission (Rural) scheme within the Gram Panchayat limits.

The Gram Panchayat has already received a sanitary napkin machine, distributed waste collection bins to households, and placed community bins at tourist spots.

S No.	Name of Work	Estimated Cost (In Rupees)	Implementing Agency	Timeline
<b><u>MEDIUM TERM PLAN</u></b>				
1.	Desilting of the Rajakaluve will be under taken	1.44,00,000/-  50,00,000/-	Minor Irrigation Department  GP Fund	3 Months to 1Year(Dep ending on site conditions and other factors)

***Programs Completed and Under Implementation:***

1. A grant of Rs. 1.44 crore has been allocated by the Minor Irrigation Department for the year 2022-23 for the desilting of the Raja canal. Approximately 8398.52Cu M of silt has been

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removed so far from Ratha Beedi to Bhadrakali Temple, covering around 600 meters. Further work is planned to commence on December first week of 2025.

2. Every year, the Raja canal becomes filled with silt, causing the liquid waste to flow poorly and leading to various problems. To address this, silt removal work has been carried out since the 14th financial year of the Gram Panchayat. In the year 2021-22, approximately 200 meters of the drain were cleaned, and around 320 tonnes of silt were removed. Rs 50.00 lakh desilting work completed through Gram Panchayat 14<sup>th</sup> finance funds.

2.	All non-recyclable waste will be properly collected and sent to cement industries for disposal, ensuring environmentally safe management.			Carried out Periodically
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3.	<p>At present, the Gram Panchayat is making all efforts to collect and segregate garbage from all households and streets in the town.</p> <p>However, due to the increased influx of tourists during holidays, the Gram Panchayat faces some difficulties in managing waste collection and segregation. Nevertheless, the Panchayat will ensure that garbage is collected even during holidays. An additional five workers are required to handle the waste collection and segregation in Gokarna Gram Panchayat.</p>	6,00,000/-	GP	6 Months to 1Year
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***Programs Completed and Under Implementation:***

1. Currently, 10 sweepers and 12 Self-Help Group (SHG) members are engaged in the daily

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cleaning of Chariot Street and road corners, as well as in door-to-door household waste collection and segregation.

2. An OWC Composting Unit has been constructed in partnership with third party near the Gram Panchayat for the disposal of WET WASTE.
3. An agreement has been signed with M/s Pedigree Industries, Mangalore for the disposal of Slaughter Waste (approx. 80 kgs/day).
4. Dustbins have been installed for waste disposal to facilitate tourists and the general public visiting the Gram Panchayat (GP), and awareness has been given to shopkeepers to keep bins for waste collection.

S No.	Name of Work	Estimated Cost	Implementing Agency	Timeline
<b><u>LONG TERM PLAN</u></b>				
1.	FaecalSludge Treatment Plant (Suction cum jetting machine vehicle).	36,26,000/-	CSR/GP/ TP/ZP	1 to 2 years

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**Programs Completed and Under Implementation:**

1. A FSTP unit has been constructed for faecal waste disposal under the Swachh Bharat Mission Rural Scheme.
2. In view of the scarcity of space for the construction of **solid and liquid** waste disposal units, 2.20 acres of forest land has been sanctioned by incorporating information through Parivesh software for land allocation in Forest Land Survey No. 1492/A. In addition, the government has sanctioned an amount of Rs. 19 lakhs as compensation to the Forest Department for the allotment of the said land.
3. A total of four Community Sanitary Complex has been constructed near the beach and bus stand for public use, and all are currently in good working condition.

2.	For point number 1, the short-term plan involves executing an MOU with a private party/ ULB for the provision of a suction-cum-jetting machine vehicle to facilitate the disposal of fecal sludge waste.		GP/ TP/ZP	3 to 6 Month
3.	Setting up of MRF (Material Recovery Facility of 10 TPD)	5,38,00,000/ -	K-SHORE	At least 2 years after the release of grants from the government.

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**Programs Completed and Under Implementation:**

1. In view of the scarcity of space for the construction of **Solid and Liquid** waste disposal units, 2.20 acres of forest land has been sanctioned by incorporating information through Parivesh software for land allocation in Forest Land Survey No. 1492/A. In addition, the government has sanctioned an amount of Rs. 19 lakhs as compensation to the Forest Department for the allotment of the said land.
2. The MRF project has been initiated under the K Shore Project, and the construction work is yet to commence, as it is currently at the tender stage.

4.	Non-recyclable waste will be scientifically disposed of by sending it to incinerators. The short-term plan involves executing an MOU with a KSPCB-registered private party for the collection of non-recyclable waste and its scientific disposal through incinerators (CEMENT INDUSTRY).	Rs. 40,000/LOAD	GP	6 months to 2 years
5.	Grey Water Management System in Gokarna – Rajakaluve: Sanctioned to Prevent Plastics from Entering the Ocean.	2,98,00,000/-	K-SHORE PROJECT	At least 2 years after the release of grants from the government

**Programs Completed and Under Implementation:**

The trash barrier project has been initiated under the **K Shore Project**, with construction work yet to commence.

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3. The above report including is hence placed on records for the consideration of this Hon'ble Tribunal.



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Date:25.11.2025